

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-BA-122/2020**

Mahesh Ramchandra Chanekar ...Applicant.

Vs

State and anr. ...Respondents.

Shri Pavithran A. V., Advocate for the Applicant.

Shri P. Faldessai, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:15th December 2020.

P.C.

The learned Additional Public Prosecutor seeks time. Post the matter on 21.12.2020.

DAMA SESHADRI NAIDU, J.

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